

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

ORIGINAL APPLICATION NO; 228 OF 2005

THIS, THE ^{26th} TH DAY OF MAY 2005.

**HON'BLE SHRI S.P. ARYA MEMBER(A)
HON'BLE SHRI K.B.S. RAJAN MEMBER(J)**

Mahendra Pal Singh son of Shri Narayan Lal aged about 41 years resident of H.No.MIG-86, BDA Colony, Tibrinath Mandir, Bareilly-243001 (U.P.) presently employed as Senior Tax Assistant, Central Excise Division, Rampur Garden, Bareilly-243001 (U.P.)

Applicant.

By Advocate Shri M.P. Singh in person.

Versus

Union of India through the Commissioner, Central Excise Commissionerate, Bhaishali Ground, Shaheed Park, Delhi Road, Meerut -II.

2. The Additional Commissioner (P&V) Central Excise Commissioner, Bhaishali Ground, Shaheed Park, Delhi Road, Meerut-II.
3. The Deputy Commissioner, Central Excise Division, Rampur Garden, Bareilly.

Respondents.

By Advocate Shri S.P.Singh for Sri G.K.Singh.

ORDER

BY HON'BLE SHRI S.P. ARYA MEMBER(A)

The applicant has filed this O.A. for setting aside the suspension -cum- transfer order dated 27.7.2000, chargesheet dated 15.2.2002, enquiry report dated 18.3.2004, punishment order dated 23.6.2004 and the appellate order dated 27.10.2004 with all consequential benefits.

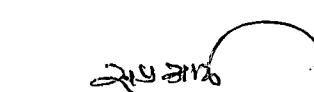
2. The some of the orders have been passed by the Additional Commissioner (P&V), Central Excise, Lucknow. The applicant at present is posted at Bareilly. Bareilly does not fall within the jurisdiction of this Bench. None of the party belongs



to Lucknow. The O.A. therefore, cannot be entertained by this Bench. The appellate order has been passed by the Commissioner, Central Excise Meerut. Neither Bareilly nor the Merrut ~~district~~ falls within the jurisdiction of this Tribunal. In view of the provisions of Rule 6 of the CAT (Procedure) Rules, 1987, O.A. cannot be entertained by this Bench. Accordingly, O.A. is dismissed for want of jurisdiction with liberty to the applicant to file the O.A. in case if he so wishes, in the appropriate bench. The Copy of the O.A. of compilation B may be returned to the applicant if he applies for the same.



K.B.S.Rajan)
Member (J)



(S.P.Arya)
Member (A)

HLS/ =